F.No.: N-15011/194/2024-NC Government of India Ministry of Law & Justice Department of Legal Affairs Notary Cell

4th Floor, Middle B Wing, Janpath Bhawan, Janpath, New Delhi-110001 Dated: 05.08.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Shaikh Harun Yasin, Notary Reg No. 22446

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Shaikh Harun Yasin, Notary Reg. No. 22446 from practicing as a Notary for a period of two years i.e. from 05.08.2025 to 04.08.2027. The details of the Notary are as under:

Name	Registration No.		Area of Practice of the Notary	per emonstruction into	Reason of Suspension
Shri Shaikh Harun Yasin		SR. No. 48, A-2 Bld, Fl. No. 23, Mitha Nagar, Kondhwa Khurd, Pune, Pune, Maharashtra – 411048	Maharashtra	to	Rule 13 of Notaries Rules, 1956

(Radhe Shyam Singh) Under Secretary, Notary Cell